

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/6022/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the rd 23 July, 2024.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/4508/2024, dated 08.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 15.07.2024, along with station leave permission, from the evening of 12.07.2024 till the morning of 16.07.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/6023/A, dated , 23-07-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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